


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 06.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA106/17 IA107/17, IA 108/17 in CP No.81/ 2017	-	Hearing	241(1)(a)	M.S.Nagappa Vs Stump Schuele and Somappa Pvt Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Srinandan .k (SRINANDAN.K) 7299914771	For PETITIONERS	

ORDER

Counsel for petitioner is present. Smt Nishta Paul Advocate appearing for company informed the Tribunal J Sagar and Associates would file vakalath for the respondent and requested time in IA 106/17, IA 107/17 and IA 108/17 and listed today for filing vakalath also for filing objections in all the three IAs. List it on 28/09/2017.


MEMBER(J)


MEMBER(T)